by 11.15 P.M. the patients had been taken to the All India Institute of Medical Sciences. Therefore, undue delay does not seem to have occurred. The specialists on call duty were immediately summoned to the Casualty Department and arrangements were made for treatment and admission of all the cases. Six senior specialists of the Institute along with residential staff were personally present looking after the treatment of the patients. Out of these 10 cases. 7 were seriously injured and 3 had minor injuries. Two of the patients had to be operated upon. Of the 10 patients 2 subsequently died, 6 were discharged and 2 are stillunder treatment at the All India Institute of Medical Sciences Hospital. The doctors on duty acted promptly and sympathetically.

However, the conclusion of the enquiry was that the Casualty Medical Officer at the Safdarjang Hospital should have attended to the cases immediately when they were brought to the Safdarjang Hospital. Therefore, a warning has been given to him. Instructions have also been issued to all the medical officers that cases requiring emergent treatment must be attended to irrespective of area demarcation made by the police. The Government have further impressed upon the authorities of all the hospitals in Delhi that cases of emergency treatment due to accidents should immediately be attended to by the doctors on duty irrespective of other procedural formalities that may be involved in cases of such accidents.

## Steps to accelerate progress of Small Farmers Development Scheme

- \*15. SHR1 Y. ESWARA REDDY: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether the Small Farmers Development Scheme has not made any satisfactory progress in the first three years of the Fourth Plan, if so, the reasons therefor;

- (b) whether any steps are being taken to accelerate the progress of the scheme in the remaining period of the Fourth Plan: and
  - (c) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) The SFDA Scheme is a pilot experiment being implemented in 46 selected project areas. Most of these projects were sanctioned during 1970-71 and programme implementation had become effective in 1971-72 only. There were several administrative and organisational problems in the initial stages. The midterm appraisal of the IV Plan has referred to the difficulties and problems faced in implementing these programmes.

- (b) The tempo of progress has picked up in 1971-72 and is expected to be accelerated in the remaining years of the IV Plan.
- (c) The progress of the scheme is being reviewed, from time to time, in conjunction with the State Governments, in Seminars and meetings at the State level, in the Ministry and the Planning Commission. Orders and instructions allowing flexibility to the agencies to implement programmes have been issued. State Government have also been advised to provide the necessary support for the programmes of the agencies.

## Talks on Indo-Egypt cooperation in Agriculture

## \*16. SHRI E.V. VIKHE PATIL: SHRI MUHAMMED SHERIFF:

Will the Minister of AGRICULTURE be pleased to state :

- (a) whether Indo-Egypt talks were held in the month of June, 1972, to promote cooperation between the two countries in the field of Agricultue and
  - (b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir

(b) A statement is laid on the Table of the House. *Placed in library See* No. LT-3187/72]

## Manufacture of Ghee at D.M.S. Dairy and its Testing

\*17. SHRI K. SURYANARAYANA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether some sort of fat or other foreign matter is being used at present by the Delhi Milk Scheme in the manufacture of Ghee; if so, the reasons therefor;
- (b) whether the Ghee is being got tested at some Government approved Laboratory and if so, when such a a test was made; and
  - (c) the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) No Sir, The Ghee manufactured by Delhi Scheme is from pure cow or buffalor milk fat or a combination of both.

(b) and (c). The Ghee manufactured by Delhi Milk Scheme is being regularly tested by the Quality Control Laboratory of Delhi Milk Scheme, which is a well equipped Laboratory manned by experienced Scientists. Only such ghee as conforms to the prescribed quality standards is released for sale.

Death due to Heat Wave and Sun Stroke

18. SHRI JYOTIRMOY BOSU:
SHRI ISWAR CHAUDHRY;

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

 (a) the number of heat wave and Sun stroke deaths during the last three months, State-wise;

- (b) whether heat wave death should be attributed mainly to inadequacy of drinking water supply, if not, the factors responsible for the same: and
- (c) what preventive measures, if any, have been or are being taken in this regard?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

30 एकड़ सें प्रधिक भूमि तथा ५ एकड़ या इससे कम सिचित भूमि के स्वामित्व वाल किसानों के राज्यवार पथक पथक झांकड़े।

19 श्री घोंकार लाल बरवा:

भीं हरी सिंह

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि : (क) विभिन्न राज्यों में 30 एकड़ से अधिक भूमि धौर 5 एकड़ या इससे कम सिचित भूमि के स्वामित्व वाले किसानों की सख्यां कितनी-कितनी हैं; भौर

(ख) ऐसे किसानों की ग्रोसतन वार्षिक ग्राय तथा शृद्ध लाभ कितना-कितना है ?

कृषि मलालय में राज्य मली (भी भ्रष्णासाहित पाँ० शिल्पे): (क) सन 1960-61 में 30 एकड़ से भ्रधिक भीर 5 एकड़ से कम भूमि स्वामित्व वाले किसानों की भनुमानित संख्या प्रविश्त करने वाला एक विवरण समा-पटल पर रख दिया गया है। सिचित भूमि सम्बन्धी सूचना भ्रलग से उपलब्ध नहीं है।

(ख) सूचना उपलब्ध नहीं हैं।